

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 4**

**IA No.- 4536/2020 in IB-822/ND/2020**

**IN THE MATTER OF:**

Envitech Consultants India Pvt. Ltd. ... Applicant/Petitioner

Vs

Rudrabhishek Enterprises Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 22.10.2020**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant :  
For the Respondent :

**ORDER**

IA No. 4536/2020:

Application filed annexing the citation and judgment relied upon by the applicant. The main IB application being IB-822/ND/2020 is already disposed of on 14<sup>th</sup> October 2020. Let, this application be placed in the main file for record.

**Sd/-**

**SUMITA PURKAYASTHA  
MEMBER (T)**

**Sd/-**

**DR. DEEPTI MUKESH  
MEMBER (J)**